

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 1294/92

New Delhi this the 26th day of September 1997

Hon'ble Shri N.Sahu, Member(A)
Hon'ble Dr.A.Vedavalli, Member(J)

Sub Inspector Mahavir Singh,
No. D/1703, Delhi Police,
Delhi.

(By Advocate: Mrs Sumedha Sharma)Applicant

Versus

1. Commissioner of Police, Delhi
Police Head Quarters,
MS Building, I.P.Estate,
New Delhi.
2. Addl. C.P. (Admn.),
Delhi Police, Police Headquarters,
MS Building, I.P.Estate,
New Delhi.
3. DCP Headquarters I, Delhi Police,
I.P. Estate, New Delhi.

(By Advocate: Shri Rajinder Pandita)Respondents

ORDER (Oral)

By Hon'ble Shri N.Sahu, Member(A)

Learned counsel for the applicant Mrs Sumedha
Sharma seeks permission to withdraw the O.A. Permission
is granted. The O.A. is dismissed as withdrawn.

A.Vedavalli

(Dr.A.Vedavalli)
Member(J)

Narasimhasahu
(N.Sahu)
Member(A)

cc.